

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO.170/00002/2018

IN

ORIGINAL APPLICATION NOs.170/00237/2017

DATED THIS THE 8th DAY OF FEBRUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN, MEMBER(A)

Sri M.V. Chandrakanth,
S/o Late Venkatashami,
Aged about 49 years,
Working as Assistant Commissioner ,
Office of the Deputy Commissioner,
Chikkaballapur – 562 101 ...Petitioner

(By Advocate Shri M.S. Bhagwat & Shri K. Satish)

Vs.

1.Sri. Ajay Mittal, IAS,
Major,
Secretary,
Department of Personnel and Training,
North Block,Central Secretariat,
New Delhi – 110 001

2.Sri. T.Jacob, IAS,
Major,
Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi – 110 069.

3.Smt.Ratna Prabha.K., IAS,
Major,
Chief Secretary,
Government of Karnataka,
Vidhana Soudha,
Bangalore - 560 001

4. Sri Anil Kumar Jha, IAS,
Major,

Principal Secretary
Department of Personnel Administrative and Reforms,
Vidhana soudha,
Bangalore - 560 001

...Respondents

(By Shri S. Prakash Shetty, Counsel for Respondent No. 1,
Shri M. Madhusudan, Counsel for Respondent No. 2,
Shri Mahantesh, Counsel for Respondent No. 3&4)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Apparently, Writ Petition.Nos.1252-1256/2017 seems to be filed before the Hon'ble High Court of Karnataka and it is pending. Therefore, pending this, Contempt Petition is dismissed with liberty. Notices are discharged. No order as to costs.

(PK.PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

bk

Annexures referred to by the petitioner in CP/170/00002/2018

Annexure C-1: Certified copy of Final order in OA.No1007/2016 dated 24.2.2015 passed by CAT, Bangalore Bench.

Annexure C-2: Certified copy of proceedings dated 9.10.2017

Annexure C3: Certified copy of representation dated 16.12.2017

Annexure C4: Certified copy of letter dated 22.12.2017

Annexure C5: Certified copy of letter dated 29.12.2017

Annexures referred to in the reply by Respondents 3 & R4

Annexure R1: Certified copy of letter dated 22.12.2017

Annexure R2: Certified copy of letter dated 29.12.2017

bk.

.....